- (b) The ITES-BPO enterprises fall under the State Sphere. Hence, this kind of information is not centrally maintained.
  - (c) No, Sir.
  - (d) Does not arise.
  - (e) The Trade Unions Act, 1926 is applicable to IT Sector employees in the country.
  - (f) and (g) Do not arise.

## Rate of interest on EPF and PPF

- 374. SHRI RAJKUMAR DHOOT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the rate of interest on EPF for 2005-06 has been fixed at 8.5 per cent pa.;
  - (b) if so, the rate of interest fixed for PPF;
- (c) why there is difference in the rate of interest in these two categories of provident funds; and
  - (d) the steps being taken to reduce administrative expenditure on EPF?
- THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) Yes, Sir. The Government has notified the rate of interest for the year 2005-06 @ 8.5%.
- (b) The rate of interest on PPF was fixed at 8.0% for the year 2003-04 and since then the same rate of interest is being continued for the Financial Year 2004-05 and 2005-06.
- (c) The two schemes are different in terms of the subscriber base, mechanism for deployment of proceeds, housing of the funds, payments to subscribers and risks associated therewith.
- (d) All administrative expenditure is incurred judiciously in accordance with the instructions issued by the government from time to time and by observing standards of financial proprietary.

## Rate of interest on EPF

- 375. SHRI KALRAJ MISHRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government had finally decided to reduce the rate of interest on Employees Provident Fund (EPF) from 9.5 per cent to 8.5 per cent for

the fiscal year 2005-06 as against only 8 per cent recommended by the EPF board;

- (b) if so, what steps were taken to find additional resources to restore the EPF rate of interest to 9.5 per cent such as the Special Depository Scheme; if so, with what result; and
- (c) the reaction and response to the Labour and workers' Organisations to this decision?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) The Government has notified the rate of interest on Employees Provident Fund for the year 2005-06@ 8.5%.

(b) and (c) The interest rate of 8.5% has been declared after taking into consideration the earnings of the Employees Provident Fund for 2005-06 and certain other internal resources.

References/representations have been received from Labour Unions and their organizations, protesting against reduction of interest rate.

## **Dues on Corporate Houses in respect of EPF**

- 376. SHRI PRAMOD MAHAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the amount of Employees Provident Fund arrears due to various corporates till date; and
  - (b) what special efforts are being made to recover the arrears from defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) The amount of arrears outstanding as on 30.09.2005 was Rs. 2,429.97 crore.

(b) The actions taken against the defaulters include prosecution under Section 406/409 of IPC, attachment of movable/immovable property and arrest of defaulters.